

Before The National Green Tribunal,

Principal Bench at New Delhi

OA No. 362 of 2022

In the matter of:

Aravalli Bachao Citizens Movement

Applicant

Versus

Union of India and Ors.

Respondents

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Dated: 10th July 2024
Panchkula
(Dr. Madhvi Gupta),
State Mining Engineer
Department of Mines and Geology, Haryana
(Respondent No. 3)

Before The National Green Tribunal,
Principal Bench at New Delhi

OA No. 362 of 2022

In the matter of:

Aravalli Bachao Citizens Movement

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..... Respondents

Report in compliance of order dated 02.05.2024

1. That issue under consideration of this Original Application bearing OA No. 362 of 2022 titled as Aravalli Bachao Citizens Movement Vs Union of India and Others is illegal mining in Aravalli Districts i.e. Gurugram, Nuh and Faridabad.
2. That the present compliance report is being filed before this Hon'ble Tribunal through Dr. Madhvi Gupta, State Mining Engineer, who is well conversant with the facts of the case and is competent to file the same before this Hon'ble Tribunal in her official capacity.
3. That the Department of Mines and Geology had been issued certain directions by this Hon'ble Tribunal during course of hearing on 02.05.2024. The relevant extract of the above mentioned directions issued to the Department of Mines and Geology, Haryana is being reproduced below:



11 1 JUL 2024

"The Director, Mines and Geology Department, Government of Haryana is directed to ensure that web portal as directed by this Tribunal is made functional within two months and also to further ensure that the information regarding complaints received and action taken on the same is also documented and uploaded on the website of the Department and information is also given to the concerned complainant asking him to approach this tribunal in case the complainant has any grievance regarding environmental violations and lack/inadequacy of remedial action. Compliance report be filed by Director, Mines and Geology Department, Government of Haryana at least one week before the next date of hearing hereby fixed."

4. That pursuant to the above mentioned directions issued by this Hon'ble Tribunal, the Department of Mines and Geology (Respondent No.6) has made the following compliance:-

- (i) The department has made a Mobile Application through HARSAC, wherein the complainant can submit complaint with regards to illegal mining by uploading pictures of the alleged area along with GPS coordinates. A manual in this behalf qua functioning of mobile app is attached as **Annexure R/1.**

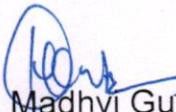


11 JUL 2024

- (ii) Further, a web portal has also been formulated having URL name as <https://hsacggm.in>, on which complaints received for illegal mining will be dealt. A copy of manual of this portal qua Mining Dashboard Manual is attached as **Annexure R/2**.
- (iii) The detail of the complaints received and disposed off regarding illegal mining in Aravalli area at the call center is made available on the departmental web site which is attached as **Annexure R/3**.
- (iv) The department has also informed on the departmental website that in case the complainant, who has given complaint with regards to illegal mining or environmental violation, is not satisfied with the action taken by the department or still have grievance, can approach the Hon'ble National Green Tribunal, New Delhi regarding the same.

Present Report may kindly be taken on record please.

Dated: 10th July 2024
Panchkula


(Dr. Madhvi Gupta),
State Mining Engineer
Department of Mines and Geology, Haryana
(Respondent No. 3)



ATTESTED

Titender Singh Pannu
Notary, Panchkula

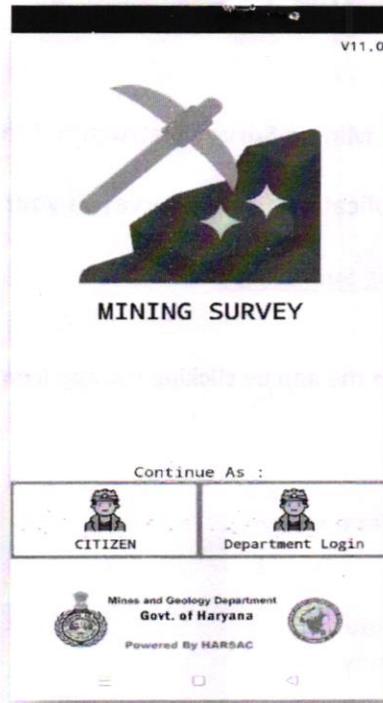
11 1 JUL 2024

Mining Survey Instruction Manual

1. Download the application for the survey in your Android phone from the following link: [Mining Survey App](#)
2. Once installed, open the app by clicking the app icon



3. Once open the app there is two login options: one is for **CITIZEN** and another is for **Mining Officer**.



4. In the case of Citizen click on the Citizen section. It will bring you to a new popup window. First, you need to register yourself by your Name, and mobile number & district name.

During register user required fields are:

1. User Name
2. Mobile Number
3. District Name

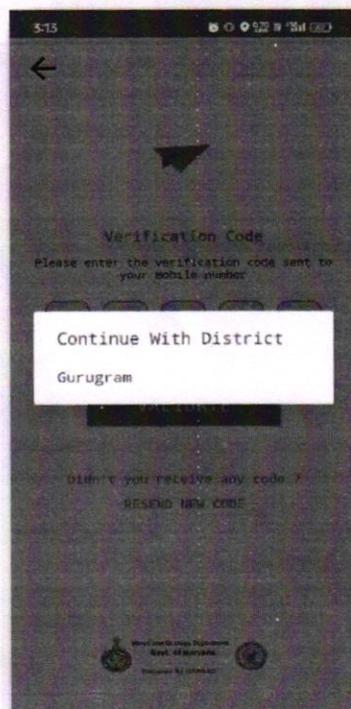
After fill the information user can press the submit button, the citizen is ready to log into the mobile app.



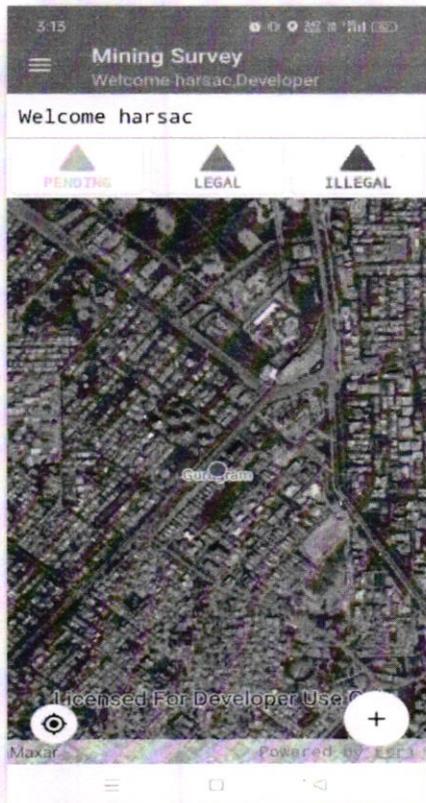
5. After successfully registration as a Citizen, The citizen can login by his/her registered mobile no through OTP



6. After login registered list of districts is shown



This is the home page for mining survey citizen login-

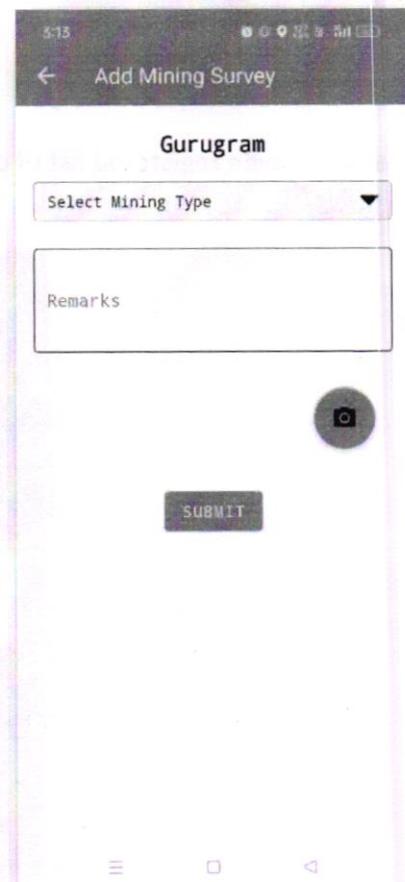


Citizen can mark the new complaint point by clicking on the + icon button.

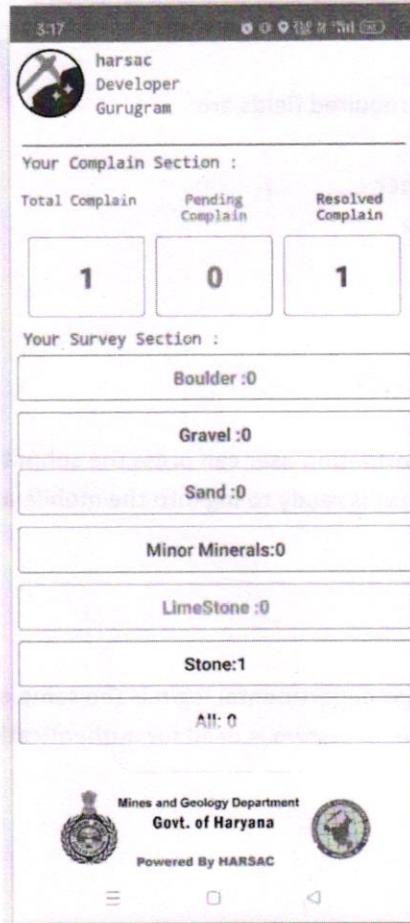
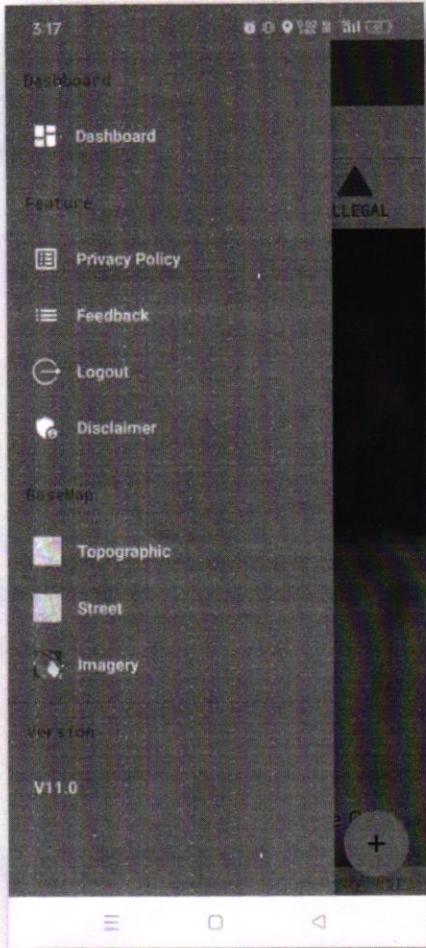
During the survey required fields are:

1. Mining type
2. Remarks
3. Site Image

Users can Submit the point after filling in the required information
Once submitted user can see the the point on Map.



Citizens can explore the other provided options in the app like the dashboard, privacy policy, feedback, base map.



Departmental Login

1. In the case of Departmental Login click on the Departmental Login section. It will bring you to a new popup window. First, you need to register yourself by your Name, mobile number, district name, designation, and role level.

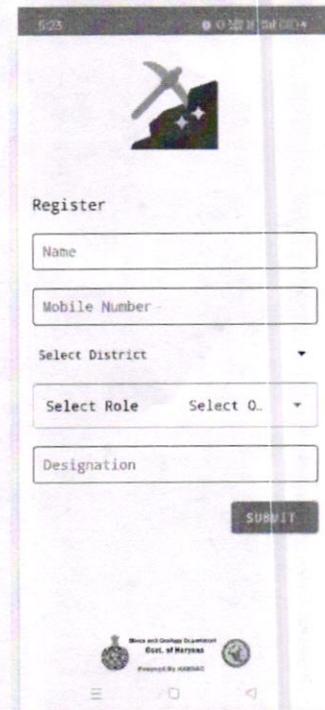
Admin has right to approve or reject any departmental login account creation request

During register required fields are:

1. User Name
2. Mobile Number
3. District Name
4. Role Level
5. Designation

After fill the information user can press the submit button, the officer is ready to log into the mobile app.

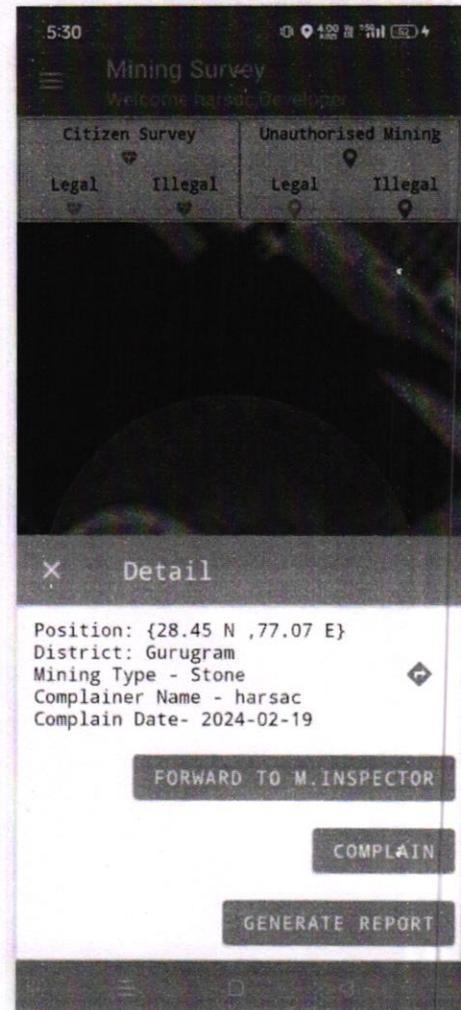
The login flow for departmental login is the same as the citizen login.
An OTP-based login system is used for authentication.



The screenshot shows a mobile application interface for the 'Register' section. At the top, there is a status bar with the time 5:23 and battery level 93%. Below the status bar is a header with a logo of a pickaxe and a gear. The main content area is titled 'Register' and contains the following fields: 'Name', 'Mobile Number', 'Select District' (a dropdown menu), 'Select Role' (a dropdown menu with 'Select 0.' selected), and 'Designation'. A 'SUBMIT' button is located at the bottom right of the form. At the bottom of the screen, there is a footer with the text 'Mineral and Geology Department Govt. of Madhya Pradesh' and 'Powered By AAROCK'. The bottom navigation bar shows three icons: a home icon, a search icon, and a back icon.

Once the Login was complete, the officer landed on the main dashboard page.

Officer Login Main Page



The Mining Officer can select the citizen pending point on the map after that officer can forward the point to the mining inspector or verify the complaint. Departmental Login users can see the report of that point also.

Forward Case: In the case of forward the complaint is forwarded to the mining inspector & mining guard respectively by higher authority. Like – Mining Officer ->Mining Inspector ->Mining Guard.

Complain Case: In the departmental login authority needs to fill in the required information form for the verification of the complaint.

On Click on the complain button officer needs to fill out the form.
Required Details are – Mining Type, Mining Status, Remarks, On-Site Image.

The screenshot shows the 'Submit Survey' form with the following elements:

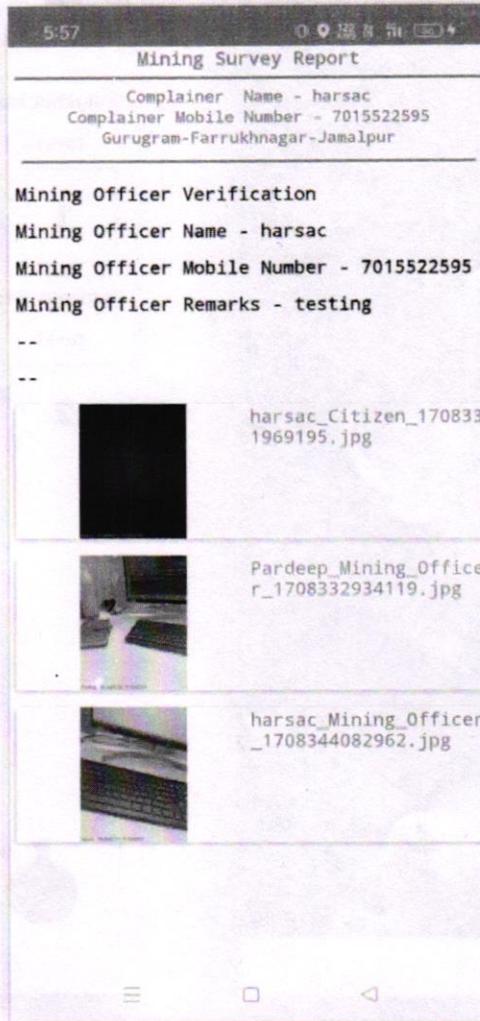
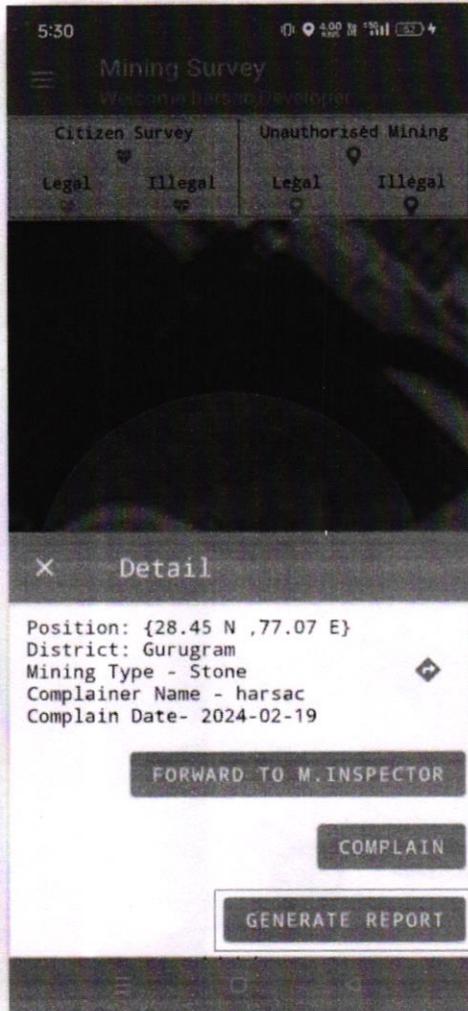
- Time: 5:31
- Navigation: Back arrow, 'Submit Survey' title
- Radio buttons: Legal Mining, Illegal Mining
- Dropdown menu: 'Select Mining Type' with a downward arrow
- Text input field: 'Any Comments' (empty)
- Image icon: A camera icon in a circle on the right side.

The screenshot shows the 'Submit Survey' form after being filled out with the following elements:

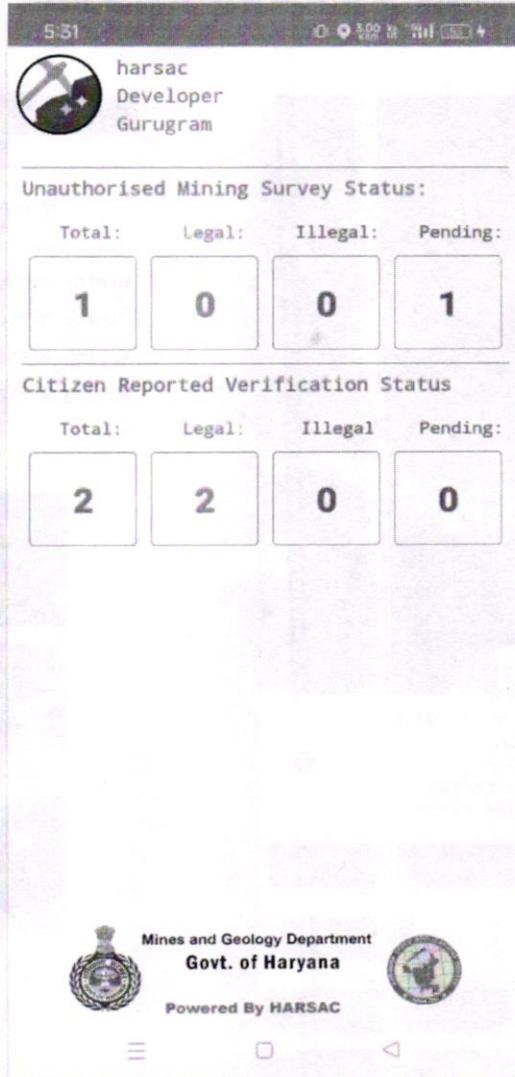
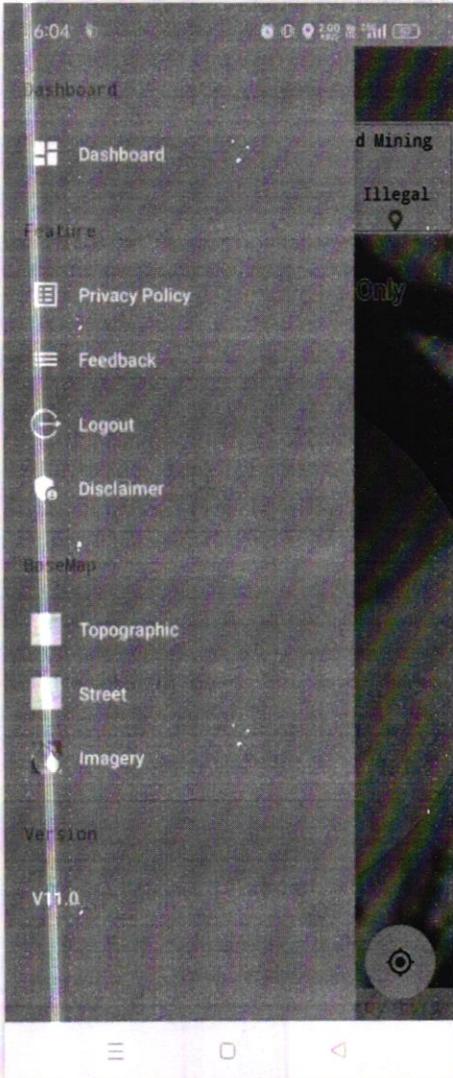
- Time: 5:31
- Navigation: Back arrow, 'Submit Survey' title
- Radio buttons: Legal Mining, Illegal Mining
- Dropdown menu: 'Gravel' with a downward arrow
- Text input field: 'Any Comments' containing the text 'testing |'
- Image icon: A camera icon in a circle on the right side.
- Submit button: A dark rectangular button labeled 'SUBMIT' at the bottom.

Once Done Officer can submit the details and complain status change according to mining status. This verification process flow also followed by a mining inspector or mining guard.

Generate Report – The departmental login user can generate the report of complaint point.



Departmental login users can explore the features in the mobile app like the dashboard, feedback, base map, etc.





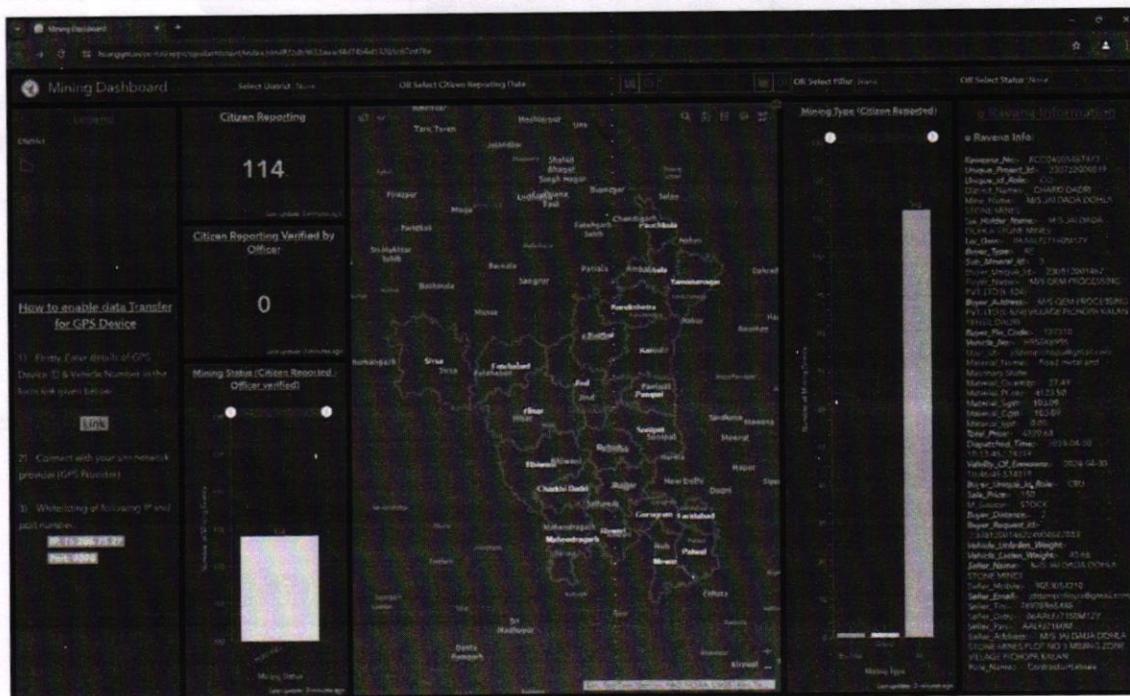
Haryana Space Applications Centre
(HARSAC),
Mining Dashboard Manual
For
Mining and Geology Department Haryana



Mining Dashboard

Interface

Here, you can see the Mining Dashboard which provides updates regarding Mining activities in Haryana. This platform provides information about Mining to the Citizen and policy/decision makers.

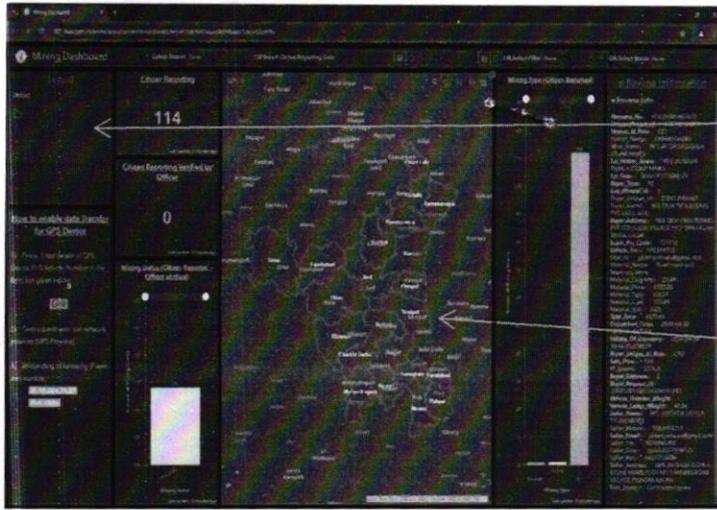


Access

There is no restriction on the accessed and the web-portal is available to all through [Link](https://hsacggm.in/portal/apps/opsdashboard/index.html#/2db9653aaacf4d74b6d132b5c67cd78e)
<https://hsacggm.in/portal/apps/opsdashboard/index.html#/2db9653aaacf4d74b6d132b5c67cd78e>

How to access Mining Dashboard Haryana?

Step by step process is provided below for exploring this dashboard to obtain information.



Legends: - To highlight layers regarding Mining Map.

Now you can see Haryana base map with district (name) boundary in blue color.



Area Selection: - Interest Area Selection with district wise/Date range and so on.

Layer Selection: - Here you can choose Multiple Layers which will instantly highlight on Base map.

Citizen Survey: Citizen could connect with Mining app and can report illegal Mining. This Citizen request could be seen on Dashboard.

Mining Status: - No of reports is submitted by citizen are being verified by Mining officers and also status of report.

e Ravana Information: - It contains multiple information about location, lease area, lease holder, Material types, Vehicle and so on



Active Vehicle: - Here you can Active Vehicle Location with Vehicle Numbers.



Weighbridges: - Here you can Weighbridges Location as provided by the concerned Department.

Smart Tracking of vehicles:

This interface provides facility to register the vehicle with the systems for smart tacking through an approved GPS tracker of Ministry of transport i.e. AIS-140 GPS device. Using link option, the GPS service provided can register the device with portal. This will enable the vehicle tracking after whitelisting the instrument on given IP address.

**How to enable data Transfer
for GPS Device**

1) Firstly, Enter details of GPS Device ID & Vehicle Number in the form link given below:

Link

2) Connect with your sim network provider (GPS Provider)

3) Whitelisting of following IP and port number:

IP: 15.206.75.27

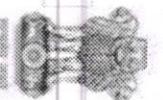
Port: 9090



Mines and Geology Department

Government of Haryana

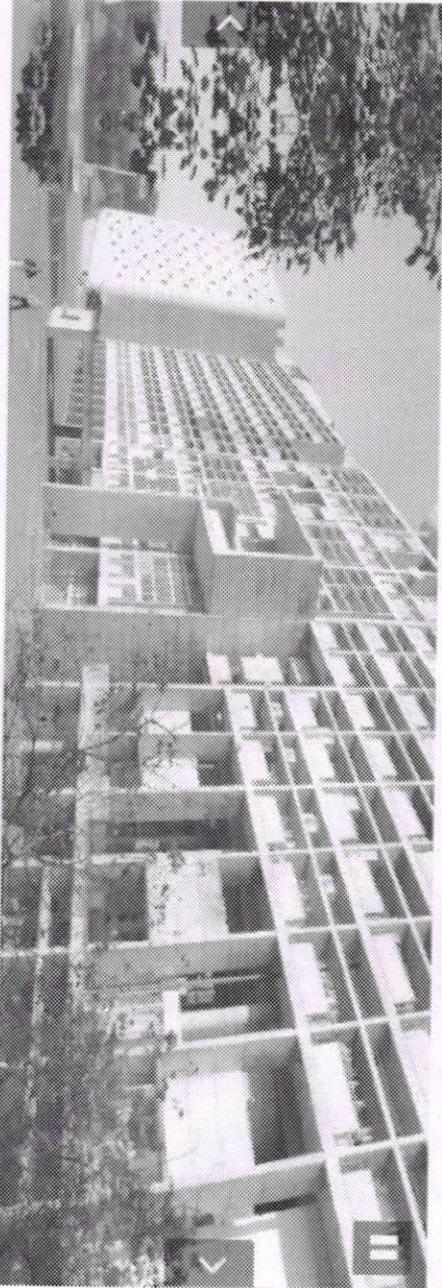
Search here...



Annexure R/3

19

- Home
- About Us
- Act/Rules/Ferms
- Contact Field Offices
- RTS
- Services
- RTI
- Auction/Tenders
- Notifications
- Mineral Concession
- Contact Us
- D.I.F Meetings
- Distric Survey Report
- Where to Apply
- Daily Orders



ABOUT US

1. Mines and Geology Department Haryana is responsible for systematic development [exploration and exploitation] of the mineral resources in the State following the principles of sustainable development. Apart from regulation of minerals in the state department also regulates the operations of the Stone Crushers in the State.
2. The Mines & Geology Department is responsible for the administration of following statutes:-
 - Mines and Mineral (Development & Regulation) Act, 1957.
 - Mineral Concession Rules, 1960.
 - Haryana Minor Mineral Concession, Stocking, Transportation of Minerals and Prevention of Illegal Mining Rules, 2012 notified on 20.06.2012.
 - Haryana Regulation and Control of Crusher Act, 1991 and Rules framed there under namely Haryana Regulation and Control of Crusher Rules, 1992.
 - Haryana Minerals (Vesting of Rights) Act, 1973.
3. The Department has its Head Quarter at Panchkula and has its field offices in 16 districts of the state. The Director, Mines & Geology is an IAS/IPS officer. He is assisted by the Mining Engineers and Geologists for technical works relating to mineral administration and Geological exploration.

[View more](#)

LATEST UPDATES

e-Auction Notice for Panchkula
July 05, 2024

e-Auction Notice for Faridabad 27-02-2024

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IMPORTANT LINKS

- > [Online Appointment](#)
- > [e-Auction](#)
- > [Invest Haryana for Licences & Permits](#)
- > [SARAL for Licences & Permits](#)
- > [Departmental Login](#)
- > [Vehicle Registration](#)
- > [e-Rawana](#)
- > [Aravalli complaints](#)
- > [Verify e-Rawana](#)
- > [Vehicle Appeal](#)
- > [Haryana State Pollution Control Board](#)

Action taken report of Toll Free No. (1800-180-5530) from 01.04.2023 to 08.07.2024 in Aravali Range (Distt. Nuh).

Sr. No.	Date	Village	Complainant Name	Mineral	Action Taken
1	20.04.2023	Aravali Range	Unknown	Stone	Exact location not given by complainant.
2	21.04.2023	Nearby Police Station Tauru	Anil	Stone	No illegal mining found
3	24.04.2023	Palla	Unknown	Stone	No illegal mining found at the day of inspection, earlier an FIR No. 16/2023 lodged and later on one JCB Machine was seized on dt. 21.11.2023.
4	24.04.2023	Nuh Rajasthan Border	Unknown	Stone	No illegal mining found
5	07.07.2023	Basai Meo	Rahul	Stone	No illegal mining found
6	25.07.2023	Dhulawat	Sirajudeen	Stone	No illegal mining found, trenches were digged at the entry point of Gair Mumkin Pahar.
7	11.10.2023	Palla	Unknown	Stone	No illegal mining found at the day of inspection, earlier an FIR No. 16/2023 lodged and later on one JCB Machine was seized on dt. 21.11.2023.
8	16.10.2023	Palla	Unknown	Stone	No illegal mining found at the day of inspection, earlier an FIR No. 16/2023 lodged and later on one JCB Machine was seized on dt. 21.11.2023.
9	16.10.2023	Kharak Gangani, Basai Meo, Biwan	Anurag	Stone	No illegal mining found at the day of inspection but later on One Tractor Trolley was seized on dt. 24.11.2023 in village Kharak Gangani.
10	06.11.2023	Shekhpur	Akhtar	Stone	FIR No. 90 /2024 and FIR 171 / 2024 were lodged in HSENB Gurugram
11	20.02.2024	Rithad	Jinaid	Stone	No illegal mining found, trenches were digged at the entry point of Gair Mumkin Pahar.
12	24.02.2024	Baded	Hanif	Stone	No illegal mining found at the day of inspection but earlier One Tractor Trolley was seized on dt. 08.12.2023.
13	27.03.2024	Panchgaon, Tauru	Prashant	Stone	No illegal mining found
14	18.04.2024	Sahajadpur	Robbin	Stone	No illegal mining found. The complainant was not contacted as the mobile number shown in the complaint was found wrong.
15	08.05.2024	Sahajadpur	Robbin	Stone	No illegal mining found. The complainant was not contacted as the mobile number shown in the complaint was found wrong.

Sr. No.	Date	Village	Complainant Name	Mineral	Action Taken
1	17.11.2023	Rithoj	Sindhant Jain DCP South, Gurugram	Stone	Trail call
2	22.04.2024	Kherki	Rajender	Stone	No illegal mining found
3	14.06.2024	Baganki	Unknown	Stone	No illegal mining found